

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :06-01-2020

| Date : 06.01.2020 | | | | | | | | | | |
|-------------------|--------------|----------------------------|----------------------------|---------------------------------|-------------|---------------------------------|--------------------------|-----------------------|----------------------------|-----------------------|
| S L N O. | C.A.N o. | Date of Applica tion | Case No. | Name of the Applican t | C.C Type | Judge / Court Name | C.C Applied For | Other Docum ent | Deali ng Secti on | Se at |
| 1 | 748/2 020 | 06.01.2 020 | WP (C) - 27389/ 2019 | M. K. SAHOO | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 2 | 749/2 020 | 06.01.2 020 | WP (C) - 26570/ 2019 | SUMANTA KUMAR NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 3 | 750/2 020 | 06.01.2 020 | WP (C) - 26579/ 2019 | SARAT KUMAR MOHANTY | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 4 | 751/2 020 | 06.01.2 020 | WP (C) - 26364/ 2019 | D. K. MALLICK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 5 | 752/2 020 | 06.01.2 020 | WP (C) - 26366/ 2019 | D. K. MALLICK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 6 | 753/2 020 | 06.01.2 020 | WP (C) - 26424/ 2019 | R. C. ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 7 | 754/2 020 | 06.01.2 020 | WP (C) - 26619/ 2019 | R.K.BISOI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 8 | 755/2 020 | 06.01.2 020 | WP (C) - 26635/ 2019 | M/S.RAMA KRISHNA BISOI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 9 | 756/2 020 | 06.01.2 020 | WP (C) - 27558/ 2019 | M/S.GYANE DRA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |

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| | | | 2019 | CHANDRA SWAIN | | CE'S COURT | | | | No-) |
| 10 | 757/2 020 | 06.01.2 020 | WP (C) - 27386/ 2019 | M. R. SAHOO | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 11 | 758/2 020 | 06.01.2 020 | WP (C) - 26748/ 2019 | NANDA KISHORE ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 12 | 759/2 020 | 06.01.2 020 | WP (C) - 26825/ 2019 | P.C.CHHIN CHANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 13 | 760/2 020 | 06.01.2 020 | WP (C) - 26749/ 2019 | NANDA KISHORE ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 14 | 761/2 020 | 06.01.2 020 | WP (C) - 27556/ 2019 | M/S.GYANE NDRA CHANDRA SWAIN | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 15 | 762/2 020 | 06.01.2 020 | WP (C) - 27299/ 2019 | M/S.GYANE NDRA CHANDRA SWAIN | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 16 | 763/2 020 | 06.01.2 020 | WP (C) - 27498/ 2019 | H. K. PANDA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 17 | 764/2 020 | 06.01.2 020 | WP (C) - 27553/ 2019 | M/S.GYANE NDRA CHANDRA SWAIN | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 18 | 765/2 020 | 06.01.2 020 | WP (C) - 27008/ 2019 | SUMANTA KUMAR NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-) |
| 19 | 766/2 020 | 06.01.2 020 | WP (C) - 29067/ 2019 | APARESH BHOI | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No-) |
| 20 | 767/2 020 | 06.01.2 020 | ARBP- 33/201 3 | MADAN DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-20 | | | (Se at No-) |
| 21 | 768/2 020 | 06.01.2 020 | WP (C) - 27391/ 2019 | DEBENDRA BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No-) |
| 22 | 769/2 | 06.01.2 | ARBP- | M K SWAIN | C.O. | CHIEF | Order Dtd. | | | (Se |

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| | 020 | 020 | 33/2013 | | | JUSTICE'S COURT | 2019-12-20 | | | at No-) |
| 23 | 770/2020 | 06.01.2020 | WP (C) - 27397/2019 | DEBENDRA BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No-) |
| 24 | 771/2020 | 06.01.2020 | WP (C) - 24522/2019 | JANMEJAY PARIDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-20 | | | (Se at No-) |
| 25 | 772/2020 | 06.01.2020 | WP (C) - 27243/2019 | M. R. ROUTRAY | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No-) |
| 26 | 773/2020 | 06.01.2020 | WP (C) - 25926/2019 | P N NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-24 | | | (Se at No-) |
| 27 | 774/2020 | 06.01.2020 | WP (C) - 9737/2018 | M/S.NIRAN JAN MAHARANA | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-03 | | | (Se at No-) |
| 28 | 775/2020 | 06.01.2020 | WA-426/2014 | G C BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-03 | | M.J.C . | (Se at No-1) |
| 29 | 776/2020 | 06.01.2020 | WA-664/2019 | J P KAR | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 30 | 777/2020 | 06.01.2020 | WP (C) - 27394/2019 | D BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 31 | 778/2020 | 06.01.2020 | WP (C) - 24162/2019 | M. NAYAK | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 32 | 779/2020 | 06.01.2020 | WP (C) - 26497/2019 | M S MALLICK | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No-102) |
| 33 | 780/2020 | 06.01.2020 | WP (C) - 21301/2019 | S. K. MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No-102) |

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| 34 | 781/2 020 | 06.01.2 020 | WP (C) - 26515/ 2019 | R B MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 35 | 782/2 020 | 06.01.2 020 | WP (C) - 26720/ 2019 | B. B. MALLICK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 102) |
| 36 | 783/2 020 | 06.01.2 020 | WPCRL- 120/20 19 | R R DAS | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 37 | 784/2 020 | 06.01.2 020 | WP (C) - 26623/ 2019 | M/S.RAMA KRISHNA BISOI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 102) |
| 38 | 785/2 020 | 06.01.2 020 | WP (C) - 27425/ 2019 | KABITA PATRA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 39 | 786/2 020 | 06.01.2 020 | WP (C) - 27075/ 2019 | J. C. BARAL | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 40 | 787/2 020 | 06.01.2 020 | WP (C) - 27072/ 2019 | J. C. BARAL | C.O. | COURT NO. 3 | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 41 | 788/2 020 | 06.01.2 020 | WP (C) - 18034/ 2019 | S. K. BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 42 | 789/2 020 | 06.01.2 020 | WP (C) - 18034/ 2019 | N. B. SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 43 | 790/2 020 | 06.01.2 020 | WP (C) - 9577/2 019 | N. K. MISHRA | C.O. | IN CHAMB ERS | Order Dtd. 2020-01-02 | | | (Se at No- 102) |
| 44 | 791/2 020 | 06.01.2 020 | WP (C) - 26633/ 2019 | M/S.RAMA KRISHNA | C.O. | CHIEF JUSTI | Order Dtd. 2020-01-02 | | | (Se at No- 102) |

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| | | | 2019 | BISOI | | CE'S COURT | | | | No-102) |
| 45 | 792/2020 | 06.01.2020 | WP (C) - 26618/2019 | M/S.RAMA KRISHNA BISOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-102) |
| 46 | 793/2020 | 06.01.2020 | WP (C) - 26575/2019 | SARAT KUMAR MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-102) |
| 47 | 794/2020 | 06.01.2020 | CONTC-1054/2019 | R. K. BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-102) |
| 48 | 795/2020 | 06.01.2020 | CONTC-1054/2019 | SURENDRA DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-102) |
| 49 | 796/2020 | 06.01.2020 | WP (C) - 26702/2019 | P. C. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-102) |
| 50 | 797/2020 | 06.01.2020 | ARBP-69/2017 | K. N. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-20 | | | (Se at No-102) |
| 51 | 798/2020 | 06.01.2020 | WP (C) - 26257/2019 | M/S.BIBEK ANANDA BAIKAKH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-102) |
| 52 | 799/2020 | 06.01.2020 | WP (C) - 23912/2019 | PRAVAT BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-102) |
| 53 | 800/2020 | 06.01.2020 | ARBP-45/2018 | M. PARIDA | C.O. | DR (J) | Order Dtd. 2019-12-20 | | | (Se at No-102) |
| 54 | 801/2020 | 06.01.2020 | ITA-12/2005 | B. P. TUNGA | C.O. | COURT NO. 22 | Order Dtd. 2019-12-24 | | | (Se at No-102) |

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| 55 | 802/2 020 | 06.01.2 020 | ITA- 12/200 5 | TAPAN KUMAR NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2019-12-24 | | | (Se at No- 102) |
| 56 | 803/2 020 | 06.01.2 020 | ARBP- 25/201 4 | AMIYA KU. SWAIN | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-20 | | | (Se at No- 102) |
| 57 | 804/2 020 | 06.01.2 020 | CONTC- 2639/2 019 | M/S.S.SAM AL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 58 | 805/2 020 | 06.01.2 020 | ARBP- 10/201 5 | KANTHAMAN I SAHOO | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-20 | | | (Se at No- 102) |
| 59 | 806/2 020 | 06.01.2 020 | CONTC- 2667/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 60 | 807/2 020 | 06.01.2 020 | CONTC- 2668/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 61 | 808/2 020 | 06.01.2 020 | CONTC- 2669/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 62 | 809/2 020 | 06.01.2 020 | CONTC- 2670/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 63 | 810/2 020 | 06.01.2 020 | WP (C) - 27571/ 2019 | SHARMISTH A SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 64 | 811/2 020 | 06.01.2 020 | WP (C) - 27057/ 2019 | SHARMISTH A SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 65 | 812/2 | 06.01.2 | CONTC- | M/S.S.SAM | C.O. | COURT | Order Dtd. | | | (Se |

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| | 020 | 020 | 2674/2 019 | AL | | NO. 3 OLD | 2020-01-03 | | | at No- 102) |
| 66 | 813/2 020 | 06.01.2 020 | CONTC- 2673/2 019 | M/S.S.SAM AL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 67 | 814/2 020 | 06.01.2 020 | CONTC- 2672/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 68 | 815/2 020 | 06.01.2 020 | CONTC- 2671/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 69 | 816/2 020 | 06.01.2 020 | WP (C) - 27051/ 2019 | M/S.SATYA JIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 70 | 817/2 020 | 06.01.2 020 | CONTC- 2637/2 019 | M/S.S.SAM AL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 71 | 818/2 020 | 06.01.2 020 | FAO- 893/20 19 | BIKRAM BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 72 | 819/2 020 | 06.01.2 020 | CONTC- 2638/2 019 | M/S.S.SAM AL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 102) |
| 73 | 820/2 020 | 06.01.2 020 | OJC- 4774/1 992 | D.K.JENA | GENE RAL | | Order Dtd. 2001-03-14 | | WRIT BRANC H-2 | (Se at No- 7) |
| 74 | 821/2 020 | 06.01.2 020 | WA- 207/20 17 | A. K. MISHRA | GENE RAL | | Order Dtd. 2018-12-20 | | M.J.C . | (Se at No- 1) |
| 75 | 822/2 020 | 06.01.2 020 | WP (C) - 15009/ 2007 | K.BEHERA | GENE RAL | | Order Dtd. 2016-11-17 | | WRIT BRANC H-1 | (Se at No- 31) |
| 76 | 823/2 | 06.01.2 | WA- | A. K. | GENE | | Order Dtd. | | M.J.C | (Se |

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| | 020 | 020 | 208/2017 | MISHRA | RAL | | 2018-08-16 | | . | at No-1) |
| 77 | 824/2020 | 06.01.2020 | CONTC-2641/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 78 | 825/2020 | 06.01.2020 | CONTC-2642/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 79 | 826/2020 | 06.01.2020 | CONTC-2643/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 80 | 827/2020 | 06.01.2020 | CONTC-2644/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 81 | 828/2020 | 06.01.2020 | CONTC-2645/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 82 | 829/2020 | 06.01.2020 | CONTC-2646/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 83 | 830/2020 | 06.01.2020 | CRLMP-450/2018 | M.K.RANA | GENE RAL | | Order Dtd. 5000-01-01 | | | (Se at No-1) |
| 84 | 831/2020 | 06.01.2020 | CONTC-2647/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 85 | 832/2020 | 06.01.2020 | CONTC-2648/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 86 | 833/2020 | 06.01.2020 | CONTC-2649/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 87 | 834/2020 | 06.01.2020 | CONTC-2650/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |
| 88 | 835/2020 | 06.01.2020 | CONTC-2651/2019 | M/S.S.SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-1) |

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| 89 | 836/2 020 | 06.01.2 020 | CONTC- 2652/2 019 | M/S.S.SAM AL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 90 | 837/2 020 | 06.01.2 020 | CONTC- 2653/2 019 | M/S.S.SAM AL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 91 | 838/2 020 | 06.01.2 020 | CONTC- 2656/2 019 | M/S.S.SAM AL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 92 | 839/2 020 | 06.01.2 020 | CONTC- 2657/2 019 | M/S.S.SAM AL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 93 | 840/2 020 | 06.01.2 020 | CONTC- 2658/2 019 | M/S.S.SAM AL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 94 | 841/2 020 | 06.01.2 020 | CONTC- 2659/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 95 | 842/2 020 | 06.01.2 020 | CONTC- 2660/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 96 | 843/2 020 | 06.01.2 020 | CONTC- 2664/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 97 | 844/2 020 | 06.01.2 020 | CONTC- 2665/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 98 | 845/2 020 | 06.01.2 020 | CONTC- 2666/2 019 | SATYAJIT SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No- 1) |
| 99 | 846/2 020 | 06.01.2 020 | CONTC- 1085/2 018 | TAPAN SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2020-01-02 | | | (Se at No- 1) |
| 100 | 847/2 020 | 06.01.2 020 | CONTC- 905/20 18 | TAPAN SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2020-01-02 | | | (Se at No- 1) |
| 101 | 848/2 020 | 06.01.2 020 | CONTC- 908/20 18 | TAPAN SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2020-01-02 | | | (Se at No- |

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| | | | | | | | | | | 1) |
| 102 | 849/2020 | 06.01.2020 | CONTC-1086/2018 | TAPAN SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2020-01-02 | | | (Se at No-1) |
| 103 | 850/2020 | 06.01.2020 | CONTC-1084/2018 | TAPAN SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2020-01-02 | | | (Se at No-1) |
| 104 | 851/2020 | 06.01.2020 | CONTC-1083/2018 | TAPAN SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2020-01-02 | | | (Se at No-1) |
| 105 | 852/2020 | 06.01.2020 | WP (C) - 16016/2018 | S. K. PARIDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | WRIT BRANCH (DIVISION BENCH) | (Se at No-113) |
| 106 | 853/2020 | 06.01.2020 | CONTC-907/2018 | TAPAN SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2020-01-02 | | | (Se at No-113) |
| 107 | 854/2020 | 06.01.2020 | CONTC-906/2018 | TAPAN SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2020-01-02 | | | (Se at No-113) |
| 108 | 855/2020 | 06.01.2020 | CONTC-909/2018 | TAPAN SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2020-01-02 | | | (Se at No-113) |
| 109 | 856/2020 | 06.01.2020 | WA-208/2017 | A. K. MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-20 | | M.J.C. | (Se at No-1) |
| 110 | 857/2020 | 06.01.2020 | WA-208/2017 | M/S.B.CH. SAHU-1 | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-20 | | M.J.C. | (Se at No-1) |
| 111 | 858/2020 | 06.01.2020 | WP (C) - 27392/2019 | M. R. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-1) |
| 112 | 859/2020 | 06.01.2020 | WP (C) - 27395/2019 | M. R. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-1) |

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| 113 | 860/2020 | 06.01.2020 | WP (C) - 25243/2019 | JANMEJAY PARIDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-1) |
| 114 | 861/2020 | 06.01.2020 | WP (C) - 27493/2019 | H. K. PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-1) |
| 115 | 862/2020 | 06.01.2020 | ARBP-34/2018 | KANTHAMANI SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-20 | | M.J.C. | (Seat No-2) |
| 116 | 863/2020 | 06.01.2020 | RVWPET - 428/2019 | P. K. BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-2) |
| 117 | 864/2020 | 06.01.2020 | RVWPET - 428/2019 | SUMANTA DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-2) |
| 118 | 865/2020 | 06.01.2020 | WP (C) - 27893/2019 | TAPAN SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-2) |
| 119 | 866/2020 | 06.01.2020 | WA-207/2017 | A. K. MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-20 | | M.J.C. | (Seat No-1) |
| 120 | 867/2020 | 06.01.2020 | WA-207/2017 | M/S.B.CH. SAHU-1 | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-20 | | M.J.C. | (Seat No-1) |
| 121 | 868/2020 | 06.01.2020 | ITA-10/2005 | TAPAN KUMAR NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2019-12-24 | | | (Seat No-1) |
| 122 | 869/2020 | 06.01.2020 | ITA-10/2005 | B. P. TUNGA | C.O. | COURT NO. 22 | Order Dtd. 2019-12-24 | | | (Seat No-1) |
| 123 | 870/2020 | 06.01.2020 | RVWPET - 313/2019 | JAYADEV BHOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-1) |
| 124 | 871/2020 | 06.01.2020 | RVWPET - 313/2019 | B. K. PATI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-1) |
| 125 | 872/2020 | 06.01.2020 | ARBP-68/2017 | K. N. SAHOO | C.O. | CHIEF JUSTICE'S | Order Dtd. 2019-12-20 | | | (Seat No- |

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| 126 | 873/2020 | 06.01.2020 | WP (C) - 27662/2019 | DURGA MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-24 | | | (Seat No-1) |
| 127 | 874/2020 | 06.01.2020 | ABLAPL - 18441/2019 | RAMAKANTA MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-02 | | | (Seat No-1) |
| 128 | 875/2020 | 06.01.2020 | WP (C) - 25483/2019 | A. K. BISWAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-1) |
| 129 | 876/2020 | 06.01.2020 | WP (C) - 27480/2019 | M. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-23 | | | (Seat No-1) |
| 130 | 877/2020 | 06.01.2020 | WP (C) - 26688/2019 | P C DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-1) |
| 131 | 878/2020 | 06.01.2020 | WP (C) - 26685/2019 | P C DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-1) |
| 132 | 879/2020 | 06.01.2020 | WP (C) - 27913/2019 | TRILOCHAN BAG | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-101) |
| 133 | 880/2020 | 06.01.2020 | WP (C) - 18124/2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-101) |
| 134 | 881/2020 | 06.01.2020 | WP (C) - 26732/2019 | P K JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-101) |
| 135 | 882/2020 | 06.01.2020 | WP (C) - 26738/2019 | P K JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-101) |
| 136 | 883/2020 | 06.01.2020 | WP (C) - 26739/2019 | P K JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-101) |

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| 137 | 884/2020 | 06.01.2020 | WP (C) - 15868/2019 | BRAJA MOHAN SARANGI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-101) |
| 138 | 885/2020 | 06.01.2020 | WP (C) - 28646/2019 | S K SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-101) |
| 139 | 886/2020 | 06.01.2020 | WP (C) - 23538/2019 | M/S.A.PAT TNAIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-101) |
| 140 | 887/2020 | 06.01.2020 | WP (C) - 28644/2019 | S K SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-101) |
| 141 | 888/2020 | 06.01.2020 | WP (C) - 23540/2019 | M/S.A.PAT TNAIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-101) |
| 142 | 889/2020 | 06.01.2020 | WP (C) - 28153/2019 | B K DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-101) |
| 143 | 890/2020 | 06.01.2020 | ABLAPL - 18485/2019 | R. SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-02 | | | (Seat No-101) |
| 144 | 891/2020 | 06.01.2020 | WP (C) - 26681/2019 | P C DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-101) |
| 145 | 892/2020 | 06.01.2020 | WP (C) - 26541/2019 | A PATTNAIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-101) |
| 146 | 893/2020 | 06.01.2020 | WP (C) - 25085/2019 | C. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | WRIT BRANCH-8 | (Seat No-39) |
| 147 | 894/2020 | 06.01.2020 | WP (C) - 14021/2014 | SARADA NAYAK | C.O. | CHIEF JUSTICE'S | Order Dtd. 2020-01-02 | | | (Seat No- |

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| | | | | | | COURT | | | | 39) |
| 148 | 895/2020 | 06.01.2020 | WP (C) - 25085/2019 | N.K. MISHRA, ADV | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | WRIT BRANCH-8 | (Seat No-39) |
| 149 | 896/2020 | 06.01.2020 | WP (C) - 14021/2014 | R K OJHA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-39) |
| 150 | 897/2020 | 06.01.2020 | WP (C) - 25085/2019 | M.R. BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | WRIT BRANCH-8 | (Seat No-39) |
| 151 | 898/2020 | 06.01.2020 | WP (C) - 26706/2019 | R C DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-39) |
| 152 | 899/2020 | 06.01.2020 | WP (C) - 26704/2019 | P C DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-39) |
| 153 | 900/2020 | 06.01.2020 | WP (C) - 2922/2016 | D. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-02 | | WRIT BRANCH-4 | (Seat No-27) |
| 154 | 901/2020 | 06.01.2020 | WP (C) - 26010/2019 | JAYADEV BHOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-27) |
| 155 | 902/2020 | 06.01.2020 | WP (C) - 26647/2019 | TAPAN SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-27) |
| 156 | 903/2020 | 06.01.2020 | WP (C) - 24763/2019 | P K SARANGI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-27) |
| 157 | 904/2020 | 06.01.2020 | WP (C) - 27009/2019 | S K NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-27) |
| 158 | 905/2020 | 06.01.2020 | WP (C) - 26629/2019 | R K BISOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-27) |
| 159 | 906/2020 | 06.01.2020 | WP (C) - 26620/2019 | R K BISOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-27) |
| 160 | 907/2020 | 06.01.2020 | WP (C) - 26703/ | P C DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-27) |

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| | | | 2019 | | | CE'S COURT | | | | No-27) |
| 161 | 908/2020 | 06.01.2020 | BLAPL-9710/2019 | R. N. DASH | C.O. | COURT NO. 23 | Order Dtd. 2020-01-03 | | | (Se at No-27) |
| 162 | 909/2020 | 06.01.2020 | WP (C) - 29146/2019 | P L MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-27) |
| 163 | 910/2020 | 06.01.2020 | BLAPL-2549/2019 | R. N. DASH | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-03 | | | (Se at No-27) |
| 164 | 911/2020 | 06.01.2020 | WP (C) - 22067/2019 | N K ROUT | C.O. | DR (J) | Order Dtd. 2020-01-02 | | | (Se at No-27) |
| 165 | 912/2020 | 06.01.2020 | WP (C) - 28638/2019 | S K SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | WRIT BRANCH (DIVISION BENCH) | (Se at No-108) |
| 166 | 913/2020 | 06.01.2020 | WP (C) - 25979/2019 | B K DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-17 | | | (Se at No-108) |
| 167 | 914/2020 | 06.01.2020 | WP (C) - 23536/2019 | M/S.A.PAT TNAIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No-108) |
| 168 | 915/2020 | 06.01.2020 | WP (C) - 26415/2019 | D BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-108) |
| 169 | 916/2020 | 06.01.2020 | WP (C) - 23539/2019 | M/S.A.PAT TNAIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No-108) |
| 170 | 917/2020 | 06.01.2020 | WP (C) - 26418/2019 | D BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No-108) |
| 171 | 918/2020 | 06.01.2020 | WP (C) - 22883/ | M/S.SUBASH CHANDRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Se at |

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| | | | 2019 | PANI | | CE'S COURT | | | | No-108) |
| 172 | 919/2020 | 06.01.2020 | WP (C) - 14149/2019 | K.C. MAJHI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 173 | 920/2020 | 06.01.2020 | WP (C) - 27241/2019 | M R ROUTRAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-108) |
| 174 | 921/2020 | 06.01.2020 | BLAPL-1300/2019 | S.DAS | GENERAL | | Order Dtd. 2019-08-19 | | | (Seat No-108) |
| 175 | 922/2020 | 06.01.2020 | WP (C) - 8722/2019 | BRAJA MOHAN SARANGI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 176 | 923/2020 | 06.01.2020 | WP (C) - 27560/2019 | G C SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-108) |
| 177 | 924/2020 | 06.01.2020 | WP (C) - 23306/2019 | BASUDEV BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 178 | 925/2020 | 06.01.2020 | WP (C) - 20601/2018 | A.C.DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-16 | | | (Seat No-108) |
| 179 | 926/2020 | 06.01.2020 | WP (C) - 12913/2019 | S.C. PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 180 | 927/2020 | 06.01.2020 | WP (C) - 26627/2019 | R K BISOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-108) |
| 181 | 928/2020 | 06.01.2020 | WP (C) - 12916/2019 | S.C. PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |

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| 18 2 | 929/2 020 | 06.01.2 020 | WP (C) - 28394/ 2019 | R K MOHABHOI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 108) |
| 18 3 | 930/2 020 | 06.01.2 020 | WP (C) - 8513/2 019 | S.C. PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 18 4 | 931/2 020 | 06.01.2 020 | WP (C) - 15864/ 2019 | MR.B.M.SA RANGI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 18 5 | 932/2 020 | 06.01.2 020 | WP (C) - 14151/ 2019 | K.C. MAJHI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 18 6 | 933/2 020 | 06.01.2 020 | WP (C) - 24891/ 2019 | R K BISOI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 108) |
| 18 7 | 934/2 020 | 06.01.2 020 | WP (C) - 14153/ 2019 | K.C. MAJHI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 18 8 | 935/2 020 | 06.01.2 020 | WP (C) - 14154/ 2019 | K.C. MAJHI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 18 9 | 936/2 020 | 06.01.2 020 | WP (C) - 26250/ 2019 | B BADAOL | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 108) |
| 19 0 | 937/2 020 | 06.01.2 020 | WP (C) - 14152/ 2019 | K.C. MAJHI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 19 1 | 938/2 020 | 06.01.2 020 | WP (C) - 18117/ 2019 | S.C. PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 19 | 939/2 | 06.01.2 | WP (C) - | K K PAHIL | C.O. | CHIEF | Order Dtd. | | | (Se |

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| 2 | 020 | 020 | 26602/ 2019 | | | JUSTI CE'S COURT | 2020-01-02 | | | at No- 108) |
| 19 3 | 940/2 020 | 06.01.2 020 | WP (C) - 18126/ 2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 19 4 | 941/2 020 | 06.01.2 020 | WP (C) - 18120/ 2019 | S.C. PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 19 5 | 942/2 020 | 06.01.2 020 | WP (C) - 18129/ 2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 19 6 | 943/2 020 | 06.01.2 020 | WP (C) - 18131/ 2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 19 7 | 944/2 020 | 06.01.2 020 | WP (C) - 18133/ 2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 19 8 | 945/2 020 | 06.01.2 020 | WP (C) - 18141/ 2019 | S.C. PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 19 9 | 946/2 020 | 06.01.2 020 | WP (C) - 22885/ 2019 | S.C. PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 20 0 | 947/2 020 | 06.01.2 020 | WP (C) - 22887/ 2019 | S.C. PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 20 1 | 948/2 020 | 06.01.2 020 | WP (C) - 26417/ 2019 | D BEHERA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 108) |
| 20 2 | 949/2 020 | 06.01.2 020 | WP (C) - 22889/ 2019 | S.C. PANI, ADV | C.O. | CHIEF JUSTI CE'S | Order Dtd. 2019-12-13 | | | (Se at No- |

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| | | | | | | COURT | | | | 108) |
| 20 3 | 950/2 020 | 06.01.2 020 | WP (C) - 18134/ 2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 20 4 | 951/2 020 | 06.01.2 020 | WP (C) - 26416/ 2019 | D BEHERA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 108) |
| 20 5 | 952/2 020 | 06.01.2 020 | WP (C) - 18136/ 2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 20 6 | 953/2 020 | 06.01.2 020 | WP (C) - 26309/ 2019 | BASUDEV BARIK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 108) |
| 20 7 | 954/2 020 | 06.01.2 020 | WP (C) - 18121/ 2019 | S.C. PANI, ADV | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 20 8 | 955/2 020 | 06.01.2 020 | WP (C) - 18137/ 2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 20 9 | 956/2 020 | 06.01.2 020 | WP (C) - 27298/ 2019 | G C SWAIN | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 108) |
| 21 0 | 957/2 020 | 06.01.2 020 | WP (C) - 2614/2 019 | BALARAM SINGH | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-11-25 | | | (Se at No- 108) |
| 21 1 | 958/2 020 | 06.01.2 020 | WP (C) - 15866/ 2019 | BRAJA MOHAN SARANGI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2019-12-13 | | | (Se at No- 108) |
| 21 2 | 959/2 020 | 06.01.2 020 | WP (C) - 28396/ 2019 | R K MOHABHOI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 108) |

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| 213 | 960/2020 | 06.01.2020 | WP (C) - 18138/2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 214 | 961/2020 | 06.01.2020 | WP (C) - 12840/2019 | S.C. PANI, ADV | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 215 | 962/2020 | 06.01.2020 | WP (C) - 28392/2019 | P N BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-108) |
| 216 | 963/2020 | 06.01.2020 | WP (C) - 18139/2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 217 | 964/2020 | 06.01.2020 | WP (C) - 12846/2019 | S.C. PANI, ADV | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 218 | 965/2020 | 06.01.2020 | WP (C) - 28397/2019 | R K MOHABHOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-108) |
| 219 | 966/2020 | 06.01.2020 | WP (C) - 18140/2019 | SUBASH CHANDRA PANI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 220 | 967/2020 | 06.01.2020 | CRLREV - 613/2016 | D NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2020-01-03 | | | (Seat No-108) |
| 221 | 968/2020 | 06.01.2020 | WP (C) - 12845/2019 | S.C. PANI, ADV | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 222 | 969/2020 | 06.01.2020 | WP (C) - 12844/2019 | S.C. PANI, ADV | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | | (Seat No-108) |
| 223 | 970/2020 | 06.01.2020 | CRLREV - | S K GIRI | C.O. | COURT NO. 7 | Order Dtd. 2020-01-03 | | | (Seat) |

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| | | | 613/2016 | | | | | | No-108) |
| 224 | 971/2020 | 06.01.2020 | WP (C) - 12843/2019 | S.C. PANI, ADV | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-13 | | (Se at No-108) |
| 225 | 972/2020 | 06.01.2020 | RSA-232/2019 | A. K. MOHANTY | GENERAL | | AppealmemoMisc.case, | | (Se at No-108) |
| 226 | 973/2020 | 06.01.2020 | ABLAPL - 7913/2019 | P. B. SENAPATI | C.O. | COURT NO. 1 | Order Dtd. 5000-01-01 | | (Se at No-108) |
| 227 | 974/2020 | 06.01.2020 | RVWPET - 224/2019 | P. PRADHAN | GENERAL | | Order Dtd. 2020-01-02 | | (Se at No-108) |
| 228 | 975/2020 | 06.01.2020 | CONTC-2393/2019 | M/S.S.K.M ISHRA, P.K.PANDA | GENERAL | | Order Dtd. 2019-12-13 | | (Se at No-108) |
| 229 | 976/2020 | 06.01.2020 | RVWPET - 200/2019 | P. PRADHAN | GENERAL | | Order Dtd. 2019-09-07 | | (Se at No-108) |
| 230 | 977/2020 | 06.01.2020 | CONTC-2391/2019 | M/S.S.K.M ISHRA, P.K.PANDA | GENERAL | | Order Dtd. 2019-12-13 | | (Se at No-108) |
| 231 | 978/2020 | 06.01.2020 | WP (C) - 25864/2017 | P. PRADHAN | GENERAL | | Order Dtd. 2018-05-04 | WRIT BRANCH-9 | (Se at No-59) |
| 232 | 979/2020 | 06.01.2020 | WP (C) - 27500/2019 | U. KUMAR | C.O. | COURT NO. 22 | Order Dtd. 2020-01-03 | | (Se at No-59) |
| 233 | 980/2020 | 06.01.2020 | WP (C) - 27500/2019 | N. RAO | C.O. | COURT NO. 22 | Order Dtd. 2020-01-03 | | (Se at No-59) |
| 234 | 981/2020 | 06.01.2020 | WP (C) - 28233/ | M/S. ANURAGA | C.O. | COURT NO. | Order Dtd. 2020-01-03 | | (Se at |

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| | | | 2019 | MOHAPATRA | | 22 | | | | No-59) |
| 235 | 982/2020 | 06.01.2020 | WP (C) - 27000/2019 | S. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2020-01-03 | | | (Se at No-59) |
| 236 | 983/2020 | 06.01.2020 | WP (C) - 10638/2004 | D.K. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-03 | | | (Se at No-59) |
| 237 | 984/2020 | 06.01.2020 | BLAPL-9408/2019 | A. SAHU | GENERAL | | Order Dtd. 2020-01-04 | | | (Se at No-59) |
| 238 | 985/2020 | 06.01.2020 | WP (C) - 28978/2019 | R.C. MUDULI | C.O. | COURT NO. 22 | Order Dtd. 2020-01-03 | | WRIT BRANCH-5 | (Se at No-22) |
| 239 | 986/2020 | 06.01.2020 | WP (C) - 28979/2019 | R.C. MUDULI | C.O. | COURT NO. 22 | Order Dtd. 2020-01-03 | | WRIT BRANCH-5 | (Se at No-22) |
| 240 | 987/2020 | 06.01.2020 | WP (C) - 27938/2019 | CHHABI RANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-22) |
| 241 | 988/2020 | 06.01.2020 | WP (C) - 4431/2005 | B.M. BHUYAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-02 | | | (Se at No-22) |
| 242 | 989/2020 | 06.01.2020 | WP (C) - 27013/2019 | S. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2020-01-03 | | | (Se at No-22) |
| 243 | 990/2020 | 06.01.2020 | CMP-1060/2018 | P.K.MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2020-01-03 | | | (Se at No-22) |
| 244 | 991/2020 | 06.01.2020 | ARBP-83/2016 | B.SINGH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-20 | | | (Se at No-22) |
| 245 | 992/2020 | 06.01.2020 | WP (C) - 26771/2019 | S.K.MOHAPATRA | GENERAL | | Order Dtd. 2019-12-20 | | WRIT BRANCH-4 | (Se at No-27) |
| 246 | 993/2020 | 06.01.2020 | WP (C) - 26774/2019 | S.K.MOHAPATRA | GENERAL | | Order Dtd. 2019-12-20 | | | (Se at No-27) |
| 24 | 994/2 | 06.01.2 | WP (C) - | S.K.MOHAP | C.O. | COURT | Order Dtd. | | | (Se |

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| 7 | 020 | 020 | 27135/ 2019 | ATRA | | NO. 3 OLD | 2019-12-20 | | | at No- 27) |
| 24 8 | 995/2 020 | 06.01.2 020 | WP (C) - 27002/ 2019 | S.K.MOHAP ATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2019-12-20 | | | (Se at No- 27) |
| 24 9 | 996/2 020 | 06.01.2 020 | WP (C) - 27175/ 2019 | S.K.MOHAP ATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2019-12-20 | | | (Se at No- 27) |
| 25 0 | 997/2 020 | 06.01.2 020 | ABLAPL - 12333/ 2019 | S. PRADHAN | GENE RAL | | Order Dtd. 2019-12-24 | | | (Se at No- 27) |
| 25 1 | 998/2 020 | 06.01.2 020 | RSA- 432/20 04 | P. K. SAHU | GENE RAL | | Order Dtd. 2019-09-23 | | | (Se at No- 27) |
| 25 2 | 999/2 020 | 06.01.2 020 | OJC- 1997/2 002 | N. C. SINHA | GENE RAL | | Order Dtd. 2019-04-19 | | WRIT BRANC H-1 | (Se at No- 1) |
| 25 3 | 1000/ 2020 | 06.01.2 020 | ABLAPL - 12239/ 2018 | PRATAP KUMAR BARIK | GENE RAL | | Order Dtd. 2018-12-17 | | CRIMI NAL MISC- 1 | (Se at No- 7) |
| 25 4 | 1001/ 2020 | 06.01.2 020 | ABLAPL - 12244/ 2018 | PRATAP KUMAR BARIK | GENE RAL | | Order Dtd. 2018-12-17 | | CRIMI NAL MISC- 1 | (Se at No- 7) |
| 25 5 | 1002/ 2020 | 06.01.2 020 | WP (C) - 4679/2 013 | C.K.DEY | GENE RAL | | Order Dtd. 2019-12-20 | | WRIT BRANC H-2 | (Se at No- 8) |
| 25 6 | 1003/ 2020 | 06.01.2 020 | WP (C) - 4679/2 013 | C.K.DEY | GENE RAL | | Order Dtd. 2019-12-20 | | WRIT BRANC H-2 | (Se at No- 8) |
| 25 7 | 1004/ 2020 | 06.01.2 020 | WP (C) - 4679/2 013 | C.K.DEY | GENE RAL | | Order Dtd. 2019-12-20 | | WRIT BRANC H-2 | (Se at No- 8) |
| 25 8 | 1005/ 2020 | 06.01.2 020 | WP (C) - 4679/2 013 | C.K.DEY | GENE RAL | | Order Dtd. 2019-12-20 | | WRIT BRANC H-2 | (Se at No- 8) |
| 25 9 | 1006/ 2020 | 06.01.2 020 | WP (C) - 1081/2 016 | M.KHEMUND U | GENE RAL | | Order Dtd. 2018-03-15 | | WRIT BRANC H-5 | (Se at No- 47) |

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| 26 | 1007/2020 | 06.01.2020 | ABLAPL - 18449/2019 | BIJAY KUMAR DAS | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-02 | | | (Se at No-47) |
| 26 | 1008/2020 | 06.01.2020 | ABLAPL - 11682/2019 | D. K. DEHURY | C.O. | COURT NO. 1 | Order Dtd. 2019-12-23 | | | (Se at No-47) |
| 26 | 1009/2020 | 06.01.2020 | ABLAPL - 11683/2019 | D. K. DEHURY | C.O. | COURT NO. 1 | Order Dtd. 2019-12-23 | | | (Se at No-47) |
| 26 | 1010/2020 | 06.01.2020 | ARBA-2/2007 | PRATAP KUMAR BARIK | GENERAL | | Order Dtd. 2019-05-13 | | M.J.C . | (Se at No-2) |
| 26 | 1011/2020 | 06.01.2020 | ABLAPL - 3009/2016 | PRATAP KUMAR BARIK | C.O. | | Order Dtd. 2016-05-12 | | CRIMINAL MISC-1 | (Se at No-8) |
| 26 | 1012/2020 | 06.01.2020 | WP (C) - 20501/2019 | B. BEHERA | GENERAL | | Order Dtd. 2019-12-05 | | | (Se at No-8) |
| 26 | 1013/2020 | 06.01.2020 | WP (C) - 21930/2017 | R. N. PATTNAIN | C.O. | | Order Dtd. 2017-11-02 | | | (Se at No-8) |
| 26 | 1014/2020 | 06.01.2020 | WP (C) - 21870/2014 | M.NAYAK | GENERAL | | Order Dtd. 2019-12-17 | | | (Se at No-8) |
| 26 | 1015/2020 | 06.01.2020 | BLAPL-6700/2014 | S.N.SAHOO | GENERAL | | Order Dtd. 2014-05-16 | | CRIMINAL MISC-1 | (Se at No-5) |
| 26 | 1016/2020 | 06.01.2020 | WP (C) - 14798/2013 | M.NAYAK | GENERAL | | Order Dtd. 2019-12-17 | | | (Se at No-5) |
| 27 | 1017/2020 | 06.01.2020 | WP (C) - 18879/2017 | M.M.PANDA | GENERAL | | Order Dtd. 2019-10-29 | | | (Se at No-5) |
| 27 | 1018/2020 | 06.01.2020 | WP (C) - 4550/2017 | M.M.PANDA | GENERAL | | Order Dtd. 2017-05-15 | | WRIT BRANCH-2 | (Se at No-7) |
| 27 | 1019/2020 | 06.01.2020 | WP (C) - 13965/2019 | SPANDAN MOHANTY | GENERAL | | Order Dtd. 2019-12-17 | | | (Se at No- |

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| 27 | 1020/ 2020 | 06.01.2 020 | CONTC- 2478/2 019 | C.K.BARIK | GENE RAL | | Order Dtd. 2019-12-23 | | | (Se at No- 7) |
| 27 | 1021/ 2020 | 06.01.2 020 | CMAPL- 160/20 08 | H.K.BHOL | GENE RAL | | Order Dtd. 2013-03-06 | | M.J.C . | (Se at No- 3) |
| 27 | 1022/ 2020 | 06.01.2 020 | CONTC- 2262/2 019 | H.K.BHOL | GENE RAL | | Order Dtd. 2019-12-10 | | | (Se at No- 3) |
| 27 | 1023/ 2020 | 06.01.2 020 | ABLAPL - 16338/ 2018 | P.K.PANI | C.O. | COURT NO. 7 | Order Dtd. 2020-01-02 | | CRIMI NAL MISC- 3 | (Se at No- 18) |
| 27 | 1024/ 2020 | 06.01.2 020 | OJC- 14574/ 1998 | P.K.PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-03 | | WRIT BRANC H-5 | (Se at No- 32) |
| 27 | 1025/ 2020 | 06.01.2 020 | WP (C) - 11157/ 2003 | P.NAYAK | GENE RAL | | Order Dtd. 2019-09-11 | | | (Se at No- 32) |
| 27 | 1026/ 2020 | 06.01.2 020 | WP (C) - 28642/ 2019 | S. K. SAHU | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-02 | | | (Se at No- 32) |
| 28 | 1027/ 2020 | 06.01.2 020 | WP (C) - 11158/ 2003 | P.C.NAYAK | GENE RAL | | Order Dtd. 2019-09-11 | | | (Se at No- 32) |
| 28 | 1028/ 2020 | 06.01.2 020 | WP (C) - 29134/ 2019 | S. K. SAHU | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 32) |
| 28 | 1029/ 2020 | 06.01.2 020 | WP (C) - 29138/ 2019 | S. K. SAHU | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 32) |
| 28 | 1030/ 2020 | 06.01.2 020 | WP (C) - 11159/ 2003 | P.C.NAYAK | GENE RAL | | Order Dtd. 2019-09-11 | | | (Se at No- 32) |
| 28 | 1031/ 2020 | 06.01.2 020 | OJC- 14574/ 1998 | T. K. CHOUDHURY | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-03 | | WRIT BRANC H-5 | (Se at No- 32) |
| 28 | 1032/ 2020 | 06.01.2 020 | WP (C) - 11079/ 2003 | P.NAYAK | GENE RAL | | Order Dtd. 2019-09-11 | | | (Se at No- 32) |

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| | | | 2003 | | | | | | | No-32) |
| 286 | 1033/2020 | 06.01.2020 | WP (C) - 27382/2019 | S. K. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-32) |
| 287 | 1034/2020 | 06.01.2020 | WP (C) - 27223/2019 | P. K. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-32) |
| 288 | 1035/2020 | 06.01.2020 | WP (C) - 27227/2019 | P. K. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-32) |
| 289 | 1036/2020 | 06.01.2020 | WP (C) - 24678/2014 | L.D.PANDA | GENERAL | | Order Dtd. 2019-12-19 | | | (Se at No-32) |
| 290 | 1037/2020 | 06.01.2020 | WP (C) - 27595/2019 | C. K. BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-03 | | | (Se at No-32) |
| 291 | 1038/2020 | 06.01.2020 | WP (C) - 19677/2016 | G.SUNDARA | GENERAL | | Order Dtd. 2016-11-15 | | WRIT BRANCH-1 | (Se at No-1) |
| 292 | 1039/2020 | 06.01.2020 | ABLAPL - 15172/2018 | S.ROUT | GENERAL | | Order Dtd. 2019-02-04 | | CRIMINAL MISC-1 | (Se at No-5) |
| 293 | 1040/2020 | 06.01.2020 | BLAPL-10186/2019 | B.K.MOHARANA | C.O. | COURT NO. 7 | Order Dtd. 2019-12-17 | | | (Se at No-5) |
| 294 | 1041/2020 | 06.01.2020 | WP (C) - 15461/2019 | K.K.JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-02 | | | (Se at No-5) |
| 295 | 1042/2020 | 06.01.2020 | FA-319/1994 | B.K.BEHERA | GENERAL | | | | FIRST APPEAL | (Se at No-6) |
| 296 | 1043/2020 | 06.01.2020 | FA-33/1998 | B.BEHERA | GENERAL | | Order Dtd. 2007-06-20 | | FIRST APPEAL | (Se at No-2) |
| 297 | 1044/2020 | 06.01.2020 | WP (C) - 23497/2017 | D.SAMAL | GENERAL | | Order Dtd. 2019-12-17 | | | (Se at No-2) |
| 29 | 1045/ | 06.01.2 | WP (C) - | R. R. DAS | C.O. | CHIEF | Order Dtd. | | WRIT | (Se |

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| 8 | 2020 | 020 | 25664/ 2019 | | | JUSTI CE'S COURT | 2020-01-07 | | BRANC H (DIVI SION BENCH) | at No- 110) |
| 29 | 1046/ 2020 | 06.01.2 020 | ABLAPL - 7913/2 019 | T. BAG | GENE RAL | | Order Dtd. 5000-01-01 | | | (Se at No- 110) |
| 30 | 1047/ 2020 | 06.01.2 020 | ABLAPL - 8516/2 019 | S.K.JENA | GENE RAL | | Order Dtd. 2019-06-24 | | | (Se at No- 110) |
| 30 | 1048/ 2020 | 06.01.2 020 | ABLAPL - 8628/2 019 | N.SAHOO | GENE RAL | | Order Dtd. 2019-06-24 | | | (Se at No- 110) |
| 30 | 1049/ 2020 | 06.01.2 020 | WP (C) - 26763/ 2019 | S. K. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-02 | | | (Se at No- 110) |
| 30 | 1050/ 2020 | 06.01.2 020 | BLAPL- 5442/2 013 | M.K.RANA | GENE RAL | | Order Dtd. 2013-05-01 | | CRIMI NAL MISC- 1 | (Se at No- 7) |
| 30 | 1051/ 2020 | 06.01.2 020 | WP (C) - 29318/ 2019 | M. R. ROUTRAY | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 7) |
| 30 | 1052/ 2020 | 06.01.2 020 | WP (C) - 9640/2 014 | M.K.RANA | GENE RAL | | Order Dtd. 2019-12-05 | | | (Se at No- 7) |
| 30 | 1053/ 2020 | 06.01.2 020 | WP (C) - 29536/ 2019 | M. N. MOHANTY | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 7) |
| 30 | 1054/ 2020 | 06.01.2 020 | WP (C) - 29093/ 2019 | M. R. SAHOO | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 7) |
| 30 | 1055/ 2020 | 06.01.2 020 | WP (C) - 8404/2 017 | A.JENA | GENE RAL | | Order Dtd. 2017-06-22 | | WRIT BRANC H-5 | (Se at No- 23) |
| 30 | 1056/ 2020 | 06.01.2 020 | WP (C) - 29093/ 2019 | M. R. SAHOO | C.O. | CHIEF JUSTI | Order Dtd. 2020-01-03 | | | (Se at |

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| | | | 2019 | | | CE'S COURT | | | | No-23) |
| 310 | 1057/2020 | 06.01.2020 | BLAPL-10416/2019 | D. SAMAL | C.O. | COURT NO. 23 | Order Dtd. 2020-01-06 | | | (Se at No-23) |
| 311 | 1058/2020 | 06.01.2020 | BLAPL-211/2018 | K.DANG | GENERAL | | Order Dtd. 2019-03-28 | | CRIMINAL MISC-3 | (Se at No-3) |
| 312 | 1059/2020 | 06.01.2020 | WP (C) - 29304/2019 | M. R. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-3) |
| 313 | 1060/2020 | 06.01.2020 | WP (C) - 26189/2019 | A. SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-3) |
| 314 | 1061/2020 | 06.01.2020 | BLAPL-5640/2019 | K.DANG | GENERAL | | Order Dtd. 2019-07-12 | | | (Se at No-3) |
| 315 | 1062/2020 | 06.01.2020 | BLAPL-10395/2019 | S. BISWAL | C.O. | COURT NO. 7 | Order Dtd. 2020-01-02 | | | (Se at No-3) |
| 316 | 1063/2020 | 06.01.2020 | BLAPL-10467/2019 | S. K. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2020-01-06 | | | (Se at No-3) |
| 317 | 1064/2020 | 06.01.2020 | RSA-397/2017 | A.JENA | GENERAL | | Entire Order | | SECOND APPEAL | (Se at No-3) |
| 318 | 1065/2020 | 06.01.2020 | WP (C) - 25828/2019 | S. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-3) |
| 319 | 1066/2020 | 06.01.2020 | RSA-8/2018 | A.JENA | GENERAL | | Entire Order | | SECOND APPEAL | (Se at No-6) |
| 320 | 1067/2020 | 06.01.2020 | WP (C) - 18437/2019 | R. C. MUDULI | C.O. | DR (J) | | | WRIT BRANCH (DIVISION BENCH) | (Se at No-101) |
| 321 | 1068/2020 | 06.01.2020 | RVWPET - | B.C.MOHANTY | GENERAL | | Order Dtd. 2019-12-20 | | | (Se at |

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| | | | 120/2013 | | | | | | | No-101) |
| 32 | 1069/2020 | 06.01.2020 | WP (C) - 26503/2019 | J. PARIDA | GENERAL | | Order Dtd. 2020-01-02 | | | (Seat No-101) |
| 32 | 1070/2020 | 06.01.2020 | WP (C) - 284/2017 | R. R. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-112) |
| 32 | 1071/2020 | 06.01.2020 | RSA-308/2012 | T.K. MOHANTY | GENERAL | | Order Dtd. 2019-11-19 | | | (Seat No-112) |
| 32 | 1072/2020 | 06.01.2020 | WP (C) - 7/2020 | P. BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-112) |
| 32 | 1073/2020 | 06.01.2020 | WP (C) - 10/2020 | N.K. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-112) |
| 32 | 1074/2020 | 06.01.2020 | WP (C) - 19878/2008 | S.C. DASH | GENERAL | | Order Dtd. 2019-12-19 | | | (Seat No-112) |
| 32 | 1075/2020 | 06.01.2020 | WP (C) - 10/2020 | R. K. OJHA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-112) |
| 32 | 1076/2020 | 06.01.2020 | RVWPET - 137/2013 | S.K. SWAIN | GENERAL | | Order Dtd. 2020-01-02 | | | (Seat No-112) |
| 33 | 1077/2020 | 06.01.2020 | RVWPET - 140/2013 | S.K. SWAIN | GENERAL | | Order Dtd. 2020-01-02 | | | (Seat No-112) |
| 33 | 1078/2020 | 06.01.2020 | WP (C) - 7322/2 | D. SAMAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-02 | | | (Seat No-112) |

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| | | | 008 | | | CE'S COURT | | | | No-112) |
| 33 | 1079/2020 | 06.01.2020 | RVWPET - 141/2013 | S.K.SWAIN | GENERAL | | Order Dtd. 2020-01-02 | | | (Se at No-112) |
| 33 | 1080/2020 | 06.01.2020 | WP (C) - 27056/2019 | S.K. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-112) |
| 33 | 1081/2020 | 06.01.2020 | WP (C) - 27061/2019 | C. SAMAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-112) |
| 33 | 1082/2020 | 06.01.2020 | RVWPET - 142/2013 | S.K.SWAIN | GENERAL | | Order Dtd. 2020-01-02 | | | (Se at No-112) |
| 33 | 1083/2020 | 06.01.2020 | CRLREV - 913/2019 | S. K. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2020-01-29 | | | (Se at No-112) |
| 33 | 1084/2020 | 06.01.2020 | BLAPL-10445/2019 | B. N. SARANGI | C.O. | COURT NO. 23 | Order Dtd. 2020-01-06 | | | (Se at No-112) |
| 33 | 1085/2020 | 06.01.2020 | FA-248/1970 | ANIL SAHOO | GENERAL | | Order Dtd. 1971-12-09 | | | (Se at No-112) |
| 33 | 1086/2020 | 06.01.2020 | WP (C) - 85/2020 | J.D.MUDULI | C.O. | COURT NO. 24 | Order Dtd. 2020-01-06 | | WRIT BRANCH-5 | (Se at No-47) |
| 34 | 1087/2020 | 06.01.2020 | OJC-17415/2001 | P.K.MOHANTY | GENERAL | | Order Dtd. 2017-10-25 | | WRIT BRANCH-2 | (Se at No-8) |
| 34 | 1088/2020 | 06.01.2020 | ABLAPL - 11034/2015 | D.K.BEHERA | GENERAL | | Order Dtd. 2015-12-08 | | CRIMINAL MISC-1 | (Se at No-5) |
| 34 | 1089/2020 | 06.01.2020 | WP (C) - 17090/ | P.K.SWAIN | GENERAL | | Order Dtd. 2017-06-19 | | WRIT BRANCH | (Se at |

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| | | | 2016 | | | | | | H-2 | No-8) |
| 34 | 1090/2020 | 06.01.2020 | WP (C) - 1273/2014 | P.K. SAHOO | C.O. | COURT NO. 9 | Order Dtd. 2020-01-03 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-115) |
| 34 | 1091/2020 | 06.01.2020 | CRLREV - 768/2019 | GOBARDHAN NAYAK | GENERAL | | Order Dtd. 2019-11-24 | | | (Seat No-115) |
| 34 | 1092/2020 | 06.01.2020 | WP (C) - 26968/2019 | R. K. OJHA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-115) |
| 34 | 1093/2020 | 06.01.2020 | OJC- 13842/1998 | A.K.ROUT | GENERAL | | Order Dtd. 2006-03-23 | | WRIT BRANCH H-3 | (Seat No-12) |
| 34 | 1094/2020 | 06.01.2020 | WP (C) - 26965/2019 | R. K. OJHA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 34 | 1095/2020 | 06.01.2020 | WP (C) - 17574/2019 | R.C.SAHOO | GENERAL | | Order Dtd. 2019-09-26 | | | (Seat No-12) |
| 34 | 1096/2020 | 06.01.2020 | WP (C) - 29331/2019 | A. K. ROUL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 35 | 1097/2020 | 06.01.2020 | WP (C) - 29333/2019 | A. K. ROUL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 35 | 1098/2020 | 06.01.2020 | CRLMP- 985/2018 | H.SUNDARA | GENERAL | | Order Dtd. 2019-12-18 | | | (Seat No-12) |
| 35 | 1099/2020 | 06.01.2020 | WP (C) - 26895/2019 | C. SAMAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 35 | 1100/2020 | 06.01.2020 | WP (C) - 26892/2019 | C. SAMAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |

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| 35 | 1101/ 2020 | 06.01.2 020 | RVWPET - 143/20 13 | S.K.SWAIN | GENE RAL | | Order Dtd. 2020-01-02 | | | (Se at No- 12) |
| 35 | 1102/ 2020 | 06.01.2 020 | WP (C) - 26891/ 2019 | C. SAMAL | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 35 | 1103/ 2020 | 06.01.2 020 | WP (C) - 26888/ 2019 | C. SAMAL | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 35 | 1104/ 2020 | 06.01.2 020 | RVWPET - 144/20 13 | S.K.SWAIN | GENE RAL | | Order Dtd. 2020-01-02 | | | (Se at No- 12) |
| 35 | 1105/ 2020 | 06.01.2 020 | WP (C) - 26880/ 2019 | P. K. MALLICK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 35 | 1106/ 2020 | 06.01.2 020 | RVWPET - 145/20 13 | S.K.SWAIN | GENE RAL | | Order Dtd. 2020-01-02 | | | (Se at No- 12) |
| 36 | 1107/ 2020 | 06.01.2 020 | WP (C) - 26878/ 2019 | P. K. MALLICK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 36 | 1108/ 2020 | 06.01.2 020 | WP (C) - 26856/ 2019 | N.K.ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 36 | 1109/ 2020 | 06.01.2 020 | RVWPET - 146/20 13 | S.K.SWAIN | GENE RAL | | Order Dtd. 2020-01-02 | | | (Se at No- 12) |
| 36 | 1110/ 2020 | 06.01.2 020 | RVWPET - 131/20 13 | S.K.SWAIN | GENE RAL | | Order Dtd. 2020-01-02 | | | (Se at No- 12) |
| 36 | 1111/ 2020 | 06.01.2 020 | RVWPET - 134/20 13 | S.K.SWAIN | GENE RAL | | Order Dtd. 2020-01-02 | | | (Se at No- 12) |
| 36 | 1112/ 2020 | 06.01.2 020 | WP (C) - 26850/ 2019 | N. K. ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 36 | 1113/ 2020 | 06.01.2 020 | WP (C) - 26846/ 2019 | N. K. ROUT | C.O. | CHIEF JUSTI CE'S | Order Dtd. 2020-01-03 | | | (Se at No- |

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| 367 | 1114/2020 | 06.01.2020 | RVWPET - 135/2013 | S.K.SWAIN | GENERAL | | Order Dtd. 2020-01-02 | | | (Seat No-12) |
| 368 | 1115/2020 | 06.01.2020 | WP (C) - 26829/2019 | S. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 369 | 1116/2020 | 06.01.2020 | WP (C) - 26166/2019 | P. K. BISOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 370 | 1117/2020 | 06.01.2020 | RVWPET - 136/2013 | S.K.SWAIN | GENERAL | | Order Dtd. 2020-01-02 | | | (Seat No-12) |
| 371 | 1118/2020 | 06.01.2020 | WP (C) - 26163/2019 | R. K. BISOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 372 | 1119/2020 | 06.01.2020 | RVWPET - 133/2013 | S.K.SWAIN | GENERAL | | Order Dtd. 2020-01-02 | | | (Seat No-12) |
| 373 | 1120/2020 | 06.01.2020 | WP (C) - 26914/2019 | S. C. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 374 | 1121/2020 | 06.01.2020 | WP (C) - 26917/2019 | S. C. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 375 | 1122/2020 | 06.01.2020 | RVWPET - 129/2013 | S.K.SWAIN | GENERAL | | Order Dtd. 2020-01-02 | | | (Seat No-12) |
| 376 | 1123/2020 | 06.01.2020 | WP (C) - 26921/2019 | S. C. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 377 | 1124/2020 | 06.01.2020 | WP (C) - 26970/2019 | R. K. OJHA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |
| 378 | 1125/2020 | 06.01.2020 | RVWPET - 130/2013 | S.K.SWAIN | GENERAL | | Order Dtd. 2020-01-02 | | | (Seat No-12) |
| 379 | 1126/2020 | 06.01.2020 | WP (C) - 26971/ | R. K. OJHA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Seat No-12) |

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| | | | 2019 | | | CE'S COURT | | | | No-12) |
| 380 | 1127/2020 | 06.01.2020 | WP (C) - 19835/2011 | D.SAMAL | GENERAL | | Order Dtd. 2019-11-25 | | | (Se at No-12) |
| 381 | 1128/2020 | 06.01.2020 | WP (C) - 19836/2011 | D.SAMAL | GENERAL | | Order Dtd. 2019-11-25 | | | (Se at No-12) |
| 382 | 1129/2020 | 06.01.2020 | WP (C) - 26977/2019 | D.BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-12) |
| 383 | 1130/2020 | 06.01.2020 | WP (C) - 26976/2019 | D.BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-12) |
| 384 | 1131/2020 | 06.01.2020 | WP (C) - 38/2020 | M. M. PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-12) |
| 385 | 1132/2020 | 06.01.2020 | FA-179/1992 | B.K.BEHERA | GENERAL | | Judgement Dtd. 1993-10-04 | | | (Se at No-12) |
| 386 | 1133/2020 | 06.01.2020 | WP (C) - 27046/2019 | B. C. PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-12) |
| 387 | 1134/2020 | 06.01.2020 | WP (C) - 5800/2019 | D. K. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-11-05 | | | (Se at No-12) |
| 388 | 1135/2020 | 06.01.2020 | WP (C) - 55/2020 | S. P. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-12) |
| 389 | 1136/2020 | 06.01.2020 | OJC-12271/1996 | S.B.MOHAPATRA | GENERAL | | Order Dtd. 2007-06-18 | | | (Se at No-12) |
| 390 | 1137/2020 | 06.01.2020 | WP (C) - 53/2020 | S. P. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-12) |
| 391 | 1138/2020 | 06.01.2020 | WP (C) - 26910/2019 | S. C. DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No-12) |
| 39 | 1139/ | 06.01.2 | WP (C) - | U. P. BAG | C.O. | CHIEF | Order Dtd. | | | (Se |

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| 2 | 2020 | 020 | 29306/ 2019 | | | JUSTI CE'S COURT | 2020-01-03 | | | at No- 12) |
| 39 3 | 1140/ 2020 | 06.01.2 020 | WP (C) - 26164/ 2019 | R. K. BISOI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 39 4 | 1141/ 2020 | 06.01.2 020 | WP (C) - 5/2020 | M. R. SAHOO | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 39 5 | 1142/ 2020 | 06.01.2 020 | WP (C) - 6/2020 | M. R. SAHOO | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 39 6 | 1143/ 2020 | 06.01.2 020 | WP (C) - 4/2020 | M. R. SAHOO | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 39 7 | 1144/ 2020 | 06.01.2 020 | WP (C) - 8/2020 | P. BEHERA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 39 8 | 1145/ 2020 | 06.01.2 020 | WP (C) - 21611/ 2019 | P. R. MISHRA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 12) |
| 39 9 | 1146/ 2020 | 06.01.2 020 | WP (C) - 21461/ 2019 | T. BAG | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-21 | | WRIT BRANC H (DIVI SION BENCH) | (Se at No- 116) |
| 40 0 | 1147/ 2020 | 06.01.2 020 | WP (C) - 27764/ 2019 | C. R. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 40 1 | 1148/ 2020 | 06.01.2 020 | WP (C) - 27761/ 2019 | C. R. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 40 2 | 1149/ 2020 | 06.01.2 020 | WP (C) - 27756/ 2019 | C. R. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 40 3 | 1150/ 2020 | 06.01.2 020 | WP (C) - 26937/ 2019 | C. R. NAYAK | C.O. | CHIEF JUSTI CE'S | Order Dtd. 2020-01-03 | | | (Se at No- |

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| | | | | | | COURT | | | | 116) |
| 40 4 | 1151/ 2020 | 06.01.2 020 | WP (C) - 26939/ 2019 | C. R. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 40 5 | 1152/ 2020 | 06.01.2 020 | WP (C) - 27015/ 2019 | C. R. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 40 6 | 1153/ 2020 | 06.01.2 020 | WP (C) - 27014/ 2019 | C. R. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 40 7 | 1154/ 2020 | 06.01.2 020 | WP (C) - 26940/ 2019 | M/S.SAMEE R KUMAR DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 40 8 | 1155/ 2020 | 06.01.2 020 | WP (C) - 27224/ 2019 | N. RAO | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 40 9 | 1156/ 2020 | 06.01.2 020 | WP (C) - 28082/ 2019 | A. K. ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 41 0 | 1157/ 2020 | 06.01.2 020 | WP (C) - 28079/ 2019 | A.K. ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 41 1 | 1158/ 2020 | 06.01.2 020 | WP (C) - 28010/ 2019 | S. MOHAPATRA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 41 2 | 1159/ 2020 | 06.01.2 020 | WP (C) - 27470/ 2019 | C. R. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 41 3 | 1160/ 2020 | 06.01.2 020 | WP (C) - 27770/ 2019 | C. R. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |

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| 41 | 1161/ 2020 | 06.01.2 020 | WP (C) - 26923/ 2019 | S. C. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 41 | 1162/ 2020 | 06.01.2 020 | OJC- 5179/2 000 | G. C. JENA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 41 | 1163/ 2020 | 06.01.2 020 | WP (C) - 26924/ 2019 | S. C. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 41 | 1164/ 2020 | 06.01.2 020 | WP (C) - 26927/ 2019 | S. C. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 41 | 1165/ 2020 | 06.01.2 020 | WP (C) - 26929/ 2019 | S. C. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 41 | 1166/ 2020 | 06.01.2 020 | WP (C) - 26931/ 2019 | S. C. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 42 | 1167/ 2020 | 06.01.2 020 | WP (C) - 26933/ 2019 | S. C. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |
| 42 | 1168/ 2020 | 06.01.2 020 | WP (C) - 26961/ 2019 | R. K. OJHA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2020-01-03 | | | (Se at No- 116) |

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